

SALARY, ALLOWANCES AND OTHER FACILITIES ADMISSIBLE TO THE HON'BLE SPEAKER ,DEPUTY SPEAKER,CHIEF WHIP & DEPUTY CHIEF WHIP OF H.P. LEGISLATIVE ASSEMBLY w.e.f. 03-03-2022

1. Salary and other Allowances:

SPEAKER

1. Salary: Rs.80,000/-
2. Compensatory Allowance: Rs.5,000/-
3. Halting allowance: Rs.54,000/-(Rs.1,800/-Per day)
4. Telephone allowance:Rs.20,000/-
5. Sumptuary allowances : 95,000/-

Total Rs.2,54,000/- p.m.

Discretionary Grant: Rs:25,00,000/- per year

DEPUTY SPEAKER

1. Salary: Rs.75,000/-
2. Compensatory Allowance: Rs.5,000/-
3. Halting allowance: Rs.54,000/- (Rs.1,800/-Per day)
4. Telephone allowance: Rs.20,000/-
5. Sumptuary Allowance: Rs.95,000/-

Total Rs.2,49,000/- p.m

Discretionary Grant: Rs:15,00,000/- per year

CHIEF WHIP

Chief Whip is entitled for salary & allowances at the same rate as are admissible to a Cabinet Minister of Himachal Pradesh.

1. Salary: Rs.80,000/-
2. Compensatory Allowance: Rs.5,000/-
3. Halting allowance: Rs.54,000/- (Rs.1,800/-Per day)
4. Telephone allowance: Rs.20,000/-
5. Sumptuary Allowance: Rs.95,000/-

Total Rs. 2,54,000/- p.m

Discretionary Grant: Rs:25,00,000/- per year

DEPUTY CHIEF WHIP

Deputy Chief Whip is entitled for salary & allowances at the same rate as are admissible to a Minister of State.

1. Salary: Rs.78,000/-
2. Compensatory Allowance: Rs.5,000/-
3. Halting allowance: Rs.54,000/- (Rs.1,800/-Per day)
4. Telephone allowance: Rs.20,000/-
5. Sumptuary Allowance: Rs.95,000/-

Total Rs.2,52,000/- p.m

Discretionary Grant: Rs:15,00,000/- per year

2. Daily Allowance:

Rs. 1,800/- for each day of journey.

3. Travelling Allowances:

Travelling by own car-mileage allowance @ Rs. 18/- per k.m.

4. Free Travel Facility:

Speaker/Deputy Speaker & Chief Whip/Deputy Chief Whip during the term of their office shall be entitled to travel at any time by railway or by air by any class within or outside the country alongwith his family or any person accompanying him to look-after and assist him during travel and shall be entitled for the re- imbursement of actual expenses so incurred on production of tickets of such journey performed, subject to maximum of (Rs. 4,00,000/-) in each financial year.

Provided that the expenses on journey by taxi shall not be more than ten percent of the maximum amount of Four lac rupees.

Speaker/Deputy Speaker & Chief Whip/Deputy Chief Whip is also entitled to have an advance not exceeding Rs.25,000/- (Rupees Twenty Five Thousand only) to undertake journey and the advance so paid is required to be adjusted before the closing of the financial year failing which the entire advance is to be recovered from his salary and allowances in lump-sum.

5. Medical Facilities:

As admissible to Class-I Officer of the Himachal Pradesh Government.

6. Housing Facilities:

Speaker/Deputy Speaker & Chief Whip/Deputy Chief Whip during the term of his office shall be provided by the state Government a free furnished house at Shimla.

7. Other Facilities:

Speaker/Deputy Speaker & Chief Whip/Deputy Chief Whip is entitled for the subsequent loan not exceeding the maximum ceiling of Rs. 50.00 Lacs (Fifty Lacs) if previous availed loan has been fully refunded with interest for purchase of Motor Car and for House Building whether taken separately or jointly recoverable in 180 installments alongwith interest @4% p.a within the total limit of Rs. One Crore of all loans.

**SALARY, ALLOWANCES AND OTHER FACILITIES ADMISSIBLE TO
THE MEMBERS/ EX- MEMBERS OF H.P. LEGISLATIVE ASSEMBLY
w.e.f. 01-09-2021**

MEMBERS

1. Salary & Other Allowances:

1. Salary: Rs. 55,000/-per month
2. Compensatory Allowance: Rs.5,000/-per month.
3. Constituency allowance: Rs.90,000/- per month
4. Telephone allowance: Rs. 15,000/- per month
5. Office Allowance: Rs. 30,000/- per month
6. Data Operator Allowance: Rs. 15,000/- (On Co-terminus basis) (Inserted vide Act No. 8 of 2016 implemented w.e.f. 10-05-2016

Total:Rs 2,10,000/- p.m

7. Water & Electricity: Every Members shall on the production of actual payee's receipt, be entitled to the reimbursement of Electricity and Water charges bill paid by him subject to a maximum of Rs. 5,000/- per month.

2. Daily Allowance:

Daily Allowance @ Rs. 1,800/-per day

- (i) Where he arrives for attending a meeting of the Assembly one or two days earlier to the date of such meeting or departs from the place of such meeting one or two days immediately after the date on which the Assembly is adjourned sine die for such one or two days, as the case may be; or
- (ii) Arrival and departure; and
- (iii) Where he arrives for attending a meeting of a Committee one day earlier to the date of such meeting, or departs from the place of such meeting one day immediately after the conclusion of the business of the Committee for such one day of arrival and departure.

An incidental allowance @ Rs. 5/- per day is also paid for the day of arrival and the day of departure.

3. Travelling Allowances:

BY ROAD

- (i) Own car-mileage allowance @ Rs. 18/- per k.m.
- (ii) Rs. 2/- per km by Bus/Taxi/Private Vehicle
- (iii) For intermediate journeys @ RS. 1/- per k.m and Member who performs journey by his own car would be entitled to a mileage allowance of Rs. 18/- per km.

4. Free Travel Facility:

Every member is entitled to travel at any time by railway or by air or by state transport undertaking by any class within or outside the country alongwith his family or any person accompanying him to look-after and assist him during travel and shall be entitled for the re- imbursement of actual expenses so incurred on production of tickets of such journey performed, subject to maximum of (Rs. 4,00,000/-) in each financial year.

Provided further that the expenses on journey by taxi shall not be More than ten percent of the maximum amount of Four lac rupees.

Every Member is also entitled to have an advance not exceeding Rs.25,000/- (Rupees Twenty Five Thousand only) to undertake journey and the advance so paid is required to be adjusted before the closing of the financial year failing which the entire advance is to be recovered from his salary and allowances in lump-sum.

Where Himachal Government accommodation is not available, an MLA shall be entitled for Hotel accommodation during the tour.

5. Telephone Facilities:

Reimbursement of Rent of Telephone installed at his residence.

6. Housing Facilities:

Accommodation is provided to every member in the MLAs Hostel and the rent of which is deducted @ Rs.1,500/- per month for each set from his salary.

7. Medical Facilities:

As admissible to Class-I Officer of the State of Himachal Pradesh.

8. Other Facilities:

Every Member is entitled for the subsequent loan not exceeding the maximum ceiling of Rs. 50.00 Lacs (Fifty Lacs) if previous availed loan has been fully refunded with interest for purchase of Motor Car and for House Building whether taken separately or jointly recoverable in 180 installments alongwith interest @4% p.a within the total limit of Rs. One Crore of all loans.

FACILITIES PROVIDED TO EX-MLAs

1. Pension

Every person who has served for any period upto 5 years is entitled to the Pension @ 36,000/- p.m.

" Provided that where any person has served as aforesaid for a period exceeding First Term, there shall be paid to him an additional pension of Rs. 1,000/- per mensem for every year in excess of the First Term. For this purpose, the fraction of a year shall be counted as one year. (Amended vide Act No.- 8 of 2016 -effective from 10-05-2016).

2. Family Pension

Where any person who draws pension, or is entitled to draw pension under Sub Section 6B (1), dies:-

1. his/her spouse during his/her life time or till he/she remarries or
2. if such family person leaves no spouse his/her minor children till they attain the age of majority and in case of daughters till they get married; shall be entitled to draw pension at the rate of 50% of pension as admissible to such person.

"Provided that where more than one person becomes entitled for pension under this sub section, all such persons shall draw the said pension in equal shares."

3. Other Facilities

1. Medical reimbursement as admissible to Class-I retired Officer of the Himachal Pradesh Government.
2. Identity Cards are issued to Ex-Members .
3. Free travel facility is provided to Ex-Member along with one companion in all HRTC buses including Volvo buses on production of identity card.
4. Re-imburement of Telephone Rent installed at his permanent place of residence.
5. Guest House facility in the MLAs Hostel is provided on payment basis subject to availability.
6. Every Ex- Member is entitled for the subsequent loan not exceeding the maximum ceiling of Rs. 15.00 Lacs (Fifteen Lacs) if previous availed loan has been fully refunded with interest for purchase of Motor Car and for House Building whether taken separately or jointly recoverable in 60 installments alongwith interest @4% p.a within the total limit of Rs. 30.00 Lacs of all loans.

4. Free Travel Facility

Every Ex-Member shall be entitled to travel at any time by Rail/Air or by State Transport Undertaking by any class within or outside the country or by taxi outside the state and within the country alongwith his family or any person accompanying him to look after and assist him/her during travel and shall be entitled for the reimbursement of actual expenses so incurred on production of tickets of such journey performed.

Provided further that the aggregate amount so incurred on such journey ,in any financial year ,shall not exceed the amount of Rs. 2,00,000/- only).

Provided that the expenses on journey by taxi shall not be more than ten percent of the maximum amount of two lac rupees.

Provided that an Ex-MLA shall be entitled for boarding/lodging facilities while taking by them aforesaid free transit facilities during tour outside the State within the overall limit of Rs.2.00 lakh.

